

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 5417**  
ANSWERED ON 05/04/2022

**MGNREGS IN JHARKHAND**

5417. SHRI SANJAY SETH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the funds allocated and utilized by the State Government of Jharkhand under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last three years;
- (b) the status of compliance of set instructions regarding the work place of MGNREGS in Jharkhand;
- (c) whether there are such MGNREGS labourers in Jharkhand who have not been provided 100 days of employment;
- (d) if so, the details thereof, district-wise; and
- (e) the status of the payment of MGNREGS workers in Jharkhand along with the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)

(a): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment programme. There is no State/UT-wise allocation of funds under Mahatma Gandhi NREGS. The details of fund released to State of Jharkhand under Mahatma Gandhi NREGS in the financial year 2018-19, 2019-20, 2020-21 is given below:

Financial Year	2018-19	2019-20	2020-21
Fund released (Rs. in crore)	1,538.05	1,311.14	3,489.83

(b): As per the information shared by the State Government of Jharkhand, the State is complying with the provision mentioned in the Schedule II of the Mahatma Gandhi National Rural Employment Guarantee Act regarding work site management. Necessary training and sensitization of Mahatma Gandhi NREGS functionaries/ PRIs/ Mates/ workers are done from time to time. Random visits/inspections are performed by block, district and State level officials to ensure the compliance. Social audits also inquire into this aspect.

(c)&(d): Mahatma Gandhi NREGS is a demand driven wage employment programme which provide for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual

work. **It provides livelihood security, i.e. fall back options for livelihood for the rural households, when no better employment opportunity is available.**

District-wise number of households completed 100 days of employment under Mahatma Gandhi NREGS in Jharkhand in the financial year 2021-22 (as on 31.03.2022) is given at **Annexure.**

(e): In the financial year 2021-22, 100% Fund Transfer Orders (FTOs) are generated within 15 days from the closure of muster roll in Jharkhand under Mahatma Gandhi NREGS.

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**Annexure referred in reply to parts (c)&(d) of Lok Sabha Unstarred Question No. 5417 dated 05.04.2022.**

District-wise number of households completed 100 days of employment in Jharkhand under the Mahatma Gandhi NREGS in the financial year 2021-22 (as on 31.03.2022)		
Sl. No.	Districts	Households completed 100 days of employment (FY 2021-22)
1	Bokaro	3370
2	Chatra	3741
3	Deoghar	2379
4	Dhanbad	999
5	Dumka	8472
6	East Singhbhum	3205
7	Garhwa	5512
8	Giridih	2998
9	Godda	3494
10	Gumla	4719
11	Hazaribagh	4233
12	Jamtara	3315
13	Khunti	2911
14	Koderma	967
15	Latehar	2363
16	Lohardaga	2360
17	Pakur	2903
18	Palamu	3411
19	Ramgarh	4938
20	Ranchi	5172
21	Sahebganj	3031
22	Saraikela Kharsawan	2977
23	Simdega	4825
24	West Singhbhum	6036
	Total	88,331

(As per MIS)